

**W.P.(Cr.) No. 69 of 2020**

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03/24.06.2020      Mr. Indrajit Sinha, learned counsel for the petitioner prays for some time in this case.

Prayer is allowed.

Put up this case after two weeks.

Mr. Mukesh Kumar Sinha, learned counsel appears on behalf of the respondent-State.

Let the name of Mr. Mukesh Kumar Sinha, learned counsel for the respondent-State and Mr. Rajiv Sinha, learned counsel for the respondent-CBI be appeared in the cause list henceforth.

**(Ananda Sen, J.)**

*RKM/-*